

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.P. No. 1705/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Manjeet Cotton Pvt. Ltd.
v/s.
Maruti Cotex Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

The Counsel for the Petitioner is present and the Corporate Debtor in person is present.

For the Petitioner's Counsel sought time for furnishing documents in compliance of Sec. 9 of the IB Code, the Petitioner is directed to file the same within seven days hereof.

List this matter for hearing on 14.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)